

(AC)

posts of Nursing Attendants out of which 12 posts have been filled on regular basis and one post on adhoc basis and Shri S.K. Srivastava who was at serial No. 1 in the panel has been appointed on adhoc basis. In the panel dated 28.8.87 the name of the applicant was placed for appointment on monthly contract basis, in which the name of the applicant was placed.

3. No document has been placed on record by the respondents in which it was stated apart from bald statement made in the counter affidavit. Apparently the vacancies of Nursing Attendants were existing and they were advertised in the News Paper and interview was held. When vacancies were there, there was no occasion to terminate the appointment of the applicant. Even if the life of the panel exhausted, and the name of the applicant was included as adhoc employee, he was to continue till regular appointment was made and he could have also been considered for regular appointment because he was also selected. It appears that the averments made by the applicant are not without force that in order to accommodate certain another person, process was adopted. In case the vacancies are available, the applicant will be allowed to continue and his case will also be considered for regularisation, and he will be given precedence over others who have been subsequently appointed.

4. Application stands disposed of as above with no order as to costs.

Adm. Member.

Vice Chairman.

Shakeel/-

Lucknow: Dated: 23.2.93.